

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 3084.
TO BE ANSWERED ON MONDAY, THE 6TH AUGUST, 2018.**

PROMOTION OF CO-WORKING SPACES

3084. KUNWAR BHARATENDRA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has considered any measures for the promotion of co-working spaces in the country;
- (b) if so, whether the Government has received any proposals for FDI in setting up of co-working spaces in the country and if so, the details thereof; and
- (c) whether Para 5.2.10.2 of the FDI Policy excludes the leasing of property for creation of co-working spaces from amounting to real estate business and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a): The Startup India initiative seeks to ensure professional management of Government sponsored/funded incubators, including setting up of incubators in public private partnerships. The incubators have provision for co-working spaces.
- (b): There are no specific provisions in the Foreign Direct Investment (FDI) Policy as regards setting up of co-working spaces and thus no such proposal has been received.
- (c): As per extant FDI policy on Construction Development Sector (Para 5.2.10 of Consolidated FDI Policy Circular of 2017), earning of rent/ income on lease of the property, not amounting to transfer, does not amount to real estate business.
